

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4042/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati st 21 October, 2020.

Sub: Station leave permission.

Ref:- Your letter No. DSC/Aalo-29/2019(Vol.-II)/317 dtd. 21.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from 22.10.2020 to 28.10.2020, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

4044
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/4043/A, dated 21.10.2020

Copy to:

- ✓ The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

6/21/10/2020
JT. REGISTRAR (VIGILANCE)

Rohar